

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 226
(IB)-895(ND)2019

IN THE MATTER OF:

M/s. Kaushalya Bansal ... Applicant/Petitioner

Versus

Dwarkadhis Projects Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 12.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS: Mr. Kunal Godhwani & Ms. Maya Gupta for Petitioner,
Mr. Abhishek Anand, Adv for R2

ORDER

Partly heard. List the matter tomorrow for further hearing i.e., on 13.01.2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)